

FORM B PUBLIC ANNOUNCEMENT [Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016] FOR THE ATTENTION OF THE STAKEHOLDERS OF MILLENNIUM SOFT TECH (INDIA) PRIVATE LIMITED		
RELEVANT PARTICULARS		
1	Name of Corporate Debtor	MILLENNIUM SOFT TECH (INDIA) PRIVATE LIMITED
2	Date of incorporation of corporate debtor	02/01/2002
3	Authority under which corporate debtor is incorporated / registered	Incorporated under the Companies Act 1956 and registered
4	Corporate Identity No. / Limited Liability Identification No. Of corporate debtor	U22219TN2002PTC048248
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office as per RoC records: 2nd Floor, NO.G-19, IInd Main Road Industrial Estate, Ambattur, Chennai, Tamil Nadu-600058
6	Date of Closure of Insolvency Resolution Process	09/12/2022
7	Liquidation Commencement Date of corporate debtor	09/12/2022 (Receipt of Liquidation Order dated 12/12/2022)
8	Name and the registration number of the Insolvency Professional acting as Liquidator	Tirumavalavan C K IBBI/PA-001/IP-P-02067/2020-2021/13400
9	Address and e-mail of the Liquidator, as registered with the Board	Address: 137-H, N S Complex, Sathy Main Road, Saravanampattit, Near Karur Vysya Bank, Opposite to Federal Bank, Coimbatore, Tamil Nadu - 641035 Email: rvacas48@gmail.com
10	Address and e-mail to be used for correspondence with the Liquidator	Address: 137-H, N S Complex, Sathy Main Road, Saravanampattit, Near Karur Vysya Bank, Opposite to Federal Bank, Coimbatore, Tamil Nadu - 641035 Alternate address: BKC Centre, 31E, Laxmi Industrial Estate, New Link Road, Andheri (W), Mumbai - 400053 Email: ibc.millenniumsofttech@gmail.com
11	Last date for submission of claims	11.01.2023

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered liquidation of the **MILLENNIUM SOFT TECH (INDIA) PRIVATE LIMITED** vide order dated 09.12.2022.
 The stakeholders of **MILLENNIUM SOFT TECH (INDIA) PRIVATE LIMITED** are hereby called upon to submit their claim with proof on or before **11.01.2023**, to the liquidator at the address mentioned against item 10.
 The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
 Submission of false or misleading proofs of claim shall attract penalties.

Date: 14.12.2022 Place: Chennai	Tirumavalavan C K (Liquidator of Millennium Soft Tech (India) Private Limited)
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